be totally stopped and some way should be found. In this connection, I endorse the suggestion made by Shri Pugalia that an enquiry should be conducted by a retired judge.

Special

SHRI VISHVJIT PRITHVIJIT SINGH (Maharashtra): Madam, I also associate myself with this.

श्री श्रटल बिहारी वाजपेयी (मध्य प्रदेश) : महोदया, महाराष्ट्र की सरकार ने पहले तो ठीक फैसला नहीं किया । जो लेख प्रकाशित हो चुके थे उनको निकालने की स्नावश्यकता नहीं थी। महाराष्ट्र की सरकार दबाव में ग्रा गयी। ग्रभी भी उसने ...

SHRI VITHALRAO MADHAVRAO JADHAV: Don't make political capital out of

श्री घटल विहारी वाजपेयी : ग्रभी भी उसने निर्णय को स्थगित किया है, निर्णय को रह नहीं किया है । डा॰ बाबा साहब श्रम्बेदकर को हमें उनकी समग्रता में देखना होगा । उ के विचारों से हमारा मतभेद हो सकता है। डा० बाबा साहब भ्रम्बेदकर ने राम और ऋष्ण के बारे में जो कुछ कहा है भैं उससे बिलकुल सहमत नहीं, लेकिन उनको अपनी बात कहने का श्रिधिकार है ग्रीर जब एक बार पुस्तक में उनके विचार छप गये तो महाराष्ट सरकार का यह कहना कि उसने संपादकों से सलाह कर ली है ग्रीर उसके बाद वे लेख निकाल रहे हैं। उनमें से एक संपादक ने उसका खंडन भी किया है, तो मेरा निवेदन है कि सरकार दबाव में श्राकर कोई फैंसला न करे। किसी सिद्धांत पर, किसी ग्राधार पर उसका फैसला होना चाहिए ।

श्री शम श्रवधेश सिंह (बिहार) : महोदया, भैं उनका समर्थन करता हूं, लेकिन एक रिजर्वेशन के साथ कि छपी हुई किताब से कुछ निकालने का निर्णय सरकार का एक घिनौना निर्णय है इसलिये भैं इसको कंडम करता हं।

Need to Check Deforestation

SHRI DHARAM CHANDER PRA-SHANT (Jammu and Kashmir); Madam,

Deputy Chairman, I rise to speak on a subject which is connected with forestry which is the wealth of the country. Forests are being cut indiscriminately decreasing the wealth of the country. It pays revenue to the States but this cutting of trees affects many aspects. Forests protect wild life, they give rains, there is cool climate and many other aspects are there. There is a proverb, world forestry goes on improving but the forests in India go on decreasing, thinning.

Mentions

Madam, I have met Mr. Sunderlal Bahuguna two-three times who has organised 'chipko' movement in India. He travels from one place to another on foot and covers thousands and thousands of miles creating awareness among the people not to cut trees. Trees are felled with speed and who is responsible for this? The major responsibility falls on variou-, lessees and contractors and also the State Governments and their officers because this pays revenue to the State. In my own State, in 1947, annual revenue from forests was Rs. 40 lakhs and now it has gone up to Rs. 60 crores. This is the Teason why forests are thinning in various States of the country. If we do not check this rapid felling of trees. India will one day be converted into a desert and the climate will al&o be very hot. So. I request that .concrete, effective and harsh steps should be taken to stop indiscriminate felling or cutting of trees, especially to protect wild life. We see thousands and thousands of birds coming from foreign countries staying in the forests of India. We will be deprived of them if forests became thinner and thinner.

Need to Ameliorate th(e Condition of Artisans and Craftsmen

SHRIMATI ELA RAMESH BHATT (Nominated); Madam. I would like to draw the attention of the Government to a matter of public importance. Shrimati Anes Jung's article Of 7th November, 1987. on the plight of a national awarde: Padmashri, painter Gangadevi of Mithila, makes tearful reading, she is ailing with" cancer today. No wonder, mere awards

like a letter of the First Lady of the country will not satisfy her when Gangadevi has not enough to wear, enough to eat, enough to buy medical care and enough to survive her old age with dignity. Gangadevi may, now, receive some support either through Government or through a sympathetic philanthropist.

However, the issue is, how are we going to protect our cultural heritage without protecting our craftpersons and artisans? They receive some publicity and admiration for a while when we give them awards, but soon we leave them to survive against the forces of industrialisation, market mechanism and inhuman modernism.

Madam, if this is the fate of the national awardee Padmashr; Gangadevi, w'hat about the 30 lakh craftsmen and artisans *who* have not been identified and recognised? We use their products f_{0r} building our national image abroad and enrich our museums. Their products are exported abroad by merchants, who fast prosper. Designers and mediamen do a thriving business through documentation and publication. Export Promotion Councils and e(mporia have yet to make an impact on craftsmen's working and living conditions.

Madam, Gangadevi's condition is typical of t'ne conditon of thousands of artisans and craftsmen in India. We need to develop such programmes and policies at Central and State levels that directly improve their quality of life and ensure social security when they are ill and 'devoid of income.

The State Handicraft Boards do assist them to a certain extent by buying their products. But beyond that the Boards have no relationship with the lives of the artisans and craftsmen. Madam, I urge the Government to frame a national policy on crafts persons, for whom we should ensure a fair return for their work and self-respecting conditions of work and living. Their welfare cannot be ignored any longer, as it is bound to affect their productivity, apart from their wellbeing.

Their homes are their work places; so proper housing is the foremost measure.

General insurance companies may be roped in to devise suitable insurance against meternity, incapacity, illness and old age and for award winners, a monthly income scheme under the Unit Trust may be introduced. A Central fund may be created for medicare of the ailing artisans and. craftsmen.

The country earns foreign exchange close to Rs. 1000 crores from handicrafts, handloom and ready-made garments. So, Madam, there is ample scope and justification for investment in providing social security and welfare schemes for artisans and craftsmen of our country. Thank you.

Withdrawal of Recognition to Chowkidars Union of RPF

श्री राम चन्द्र विकल (उत्तर प्रदेश) : उपसभापति महोदया, में इस सदन के हारा और आपके हारा रेल मंत्री जी का ध्यान आकर्षित करना चाहता हूं कि रेल सुरक्षा बल के 70 हजार छोटे कर्म-चारी जिन्हें चौकीदार कहते हैं उनकी यूनियन अच्छे ढंग से पिछले 14 साल तक चलती रही और अचानक उसकी मान्यता समाप्त कर दी गयी। में चाहता हूं कि रेल मंत्री जी इन छोटे कर्मचारियों की यूनियन को मान्यता दें।

उपसभापति महोदयाः प्रधान मंत्री जी को दोनों सदनों के अनेक सदस्यों ने जिसमें सभी दलों के लोग हैं इस यूनियन को मान्यता दिलाने के लिए ज्ञापन दिया है;

- (1) रेल सुरक्षा बल का कार्य माल रेल सम्पत्ति की रखवाली कर सुरक्षा करना है ।
- (2) रेल में कानून व्यवस्था बनाये रखने का कार्य रेलवे पुलिस का है। रेल सुरक्षा का नहीं।
- (3) रेल सुरक्षा बल वह सभस्त्र बल नहीं है जो कानून व्यवस्था बनाये रखने या राष्ट्र की प्रतिरक्षा का कार्य करते हैं।